

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00746/2017

DATED THIS THE 04TH DAY OF SEPTEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C V SANKAR, MEMBER (A)

P. Basavaraju,

Aged about 59 years

S/o Puttegowda,

Working as Postal Asst.

Mysore South SO,

Mysore – 570 008

Residing at:

No. 157, Siddalingeshwara Layout,

J.P. Nagar,

Mysore – 570 031

...Applicant

(By Advocate Shri.P. Kamalesan)

Vs.

1. Union of India,

Rep. By its Secretary,

Department of Post,

Dak Bhavan,

New Delhi – 110 001

2. Chief Post Master General,

Karnataka Circle,

Bangalore – 560 001.

3. Post Master General,

S.K. Region,

Bangalore – 560 001.

4. Senior Supt. Of Post Offices,

Mysore Division,

Mysore – 570 020

.....Respondents

(By Shri S. Sugumaran, CGSC for Respondent No. 1-4)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The principle in this matter had been evaluated by the Hon'ble Apex Court in several SLPs. The Jodhpur Bench of the Tribunal had passed an order in O.A. No. 382/2011 and other connected matters in O.A. No. 353/2011 which went up to the Hon'ble High Court in Writ Petition No. 11336/2012 and from there to the Hon'ble Apex Court. Thereafter we had followed the same thing in O.A. No. 361/2014 dated 09.10.2015 which also went up to the Hon'ble High Court and the Hon'ble High Court having upheld the order went up to the Hon'ble Apex Court once again and the Hon'ble Apex Court having dismissed the SLP and several other SLPs as well the matter has now become concretized. The applicant is also in similar situation.

2. Therefore the OA is allowed to the same extent. The benefits to be made available within two months next. No order as to costs.

(C V SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00746/2017

Annexure A1 Copy of the Memo dated 22.12.1990

Annexure A 2 Copy of the SSPO, Mysore memo dated 18.03.1996

Annexure A 3 Copy of the SSPO, Mysore memo dated 22.06.2010

Annexure A 4 Copy of the SSPO, Mysore memo dated 02.09.2016

Annexure A 5 Copy of the Central Administrative Tribunal, Bangalore Bench order in O.A. No. 361/2014 dated 09.10.2016

Annexure A 6 Copy of the order of Hon'ble High Court of Karnataka order dated 20.09.2016 in Writ Petition No. 200807/2016

Annexure A 7 Copy of the order of the Hon'ble High Court of Madras Bench dated 04.02.2015

Annexure A 8 Copy of the Hon'ble Supreme Court order dated 16.08.2016 in SLP No. 4848/2016

Annexures with reply statement

Annexure R1 Copy of the OM/MACP dated 18.09.2009

Annexure R2 Copy of the corrigendum dated 20.05.2010

Annexure R3 Copy of the circular dated 18.10.2010

Annexure R4 Copy of the Recruitment Rules - 1990

Annexure R5 Copy of the order dated 29.09.2014

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